



SECURITIES APPELLATE TRIBUNAL

Government of India, Ministry of Finance,
Department of Economic Affairs, Capital Market Division,
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SAT/Admn./2021-2022/2

07.04.2021

OFFICE ORDER

In view of the declaration made by the Central Government by Office Memorandum dated 31st March, 2021 declaring 14th April, 2021 as holiday on account of the birthday of Dr. B.R. Ambedkar, by invoking powers under Section 25 of the Negotiable Instruments Act,1881, the office of the Securities Appellate Tribunal shall remain close for Judicial as well as Administrative work on 14th April, 2021.

The cases listed for hearing on 14th April, 2021 will now be heard on 22nd April, 2021, 23rd April,2021 and 26th April, 2021 respectively. The detailed office order in this respect is separately taken out.

This issues with the approval of the Hon'ble Presiding Officer in consultation with the Hon'ble Member of the Tribunal.

By Order


Registrar